

(b) Does not arise.

### Drug Mafia

1594. SHRI BHATTAM SRI RAMA MURTY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the drug mafia has been flourishing in the capital ;

(b) whether organised groups are running the trade with syndicates based in some foreign countries ; and

(c) if so, the details thereof and the steps taken to curb these activities ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTRY OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). There has been an increase in the number of cases of trafficking in drugs. However, the existence of any organised drug mafia has not come to notice. Some Inter-State/International drug traffickers/smugglers have been identified and watch is maintained on their activities. The Delhi Police have arrested 93 foreigners belonging to 24 countries including Afghan and Pakistan nationals, after the coming into force of the Narcotic Drugs and Psychotropic Substances Act, 1985.

### Understanding between India and Denmark on Apartheid

1595. SHRI R.L. BHATIA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India and Denmark have agreed to work together in the International sphere for the elimination of Apartheid ;

(b) if so, whether the agreement in this regard was reached at the talks held between the Prime Ministers of India and Denmark in Delhi in January, 1987 ;

(c) whether any other subjects were taken up during the talks ; and

(d) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) to (d). During the talks between the Prime Minister of India and Denmark in New Delhi in January, there was a general exchange of views on the International situation and bilateral relations, and which included a brief discussion on the question of the dismantling of Apartheid.

[Translation]

### Pending Applications for Freedom Fighters Pension

1596. SHRI VIJAY KUMAR YADAV :

SHRI K.S. RAO :

SHRI V. SOBHANADREESWARA RAO :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the State-wise total number of Applications of freedom fighters pending for grant of pension ; and

(b) the time by which these applications are likely to be disposed of ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) Pendency Statement is given below.

(b) The cases which are to be scrutinised by the Non-Official Screening Committee (s) will be disposed of as and when recommendations of the Committee (s) are made available to this Ministry and cases having special features are presently being dealt with on priority basis and it is expected that such applications will be disposed of soon.

## Statement

Total Number of Applications Pending  
as on 31.1.1987

(i) Committee Cases :	
(a) Hyderabad Screening Committee cases (received in time)	2927
(b) Arya Samaj Committee cases :	992
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* (ii) Cases of special nature other than Committee cases :	
	*1181
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Total	5100

## \*State-wise break-up

1. Andhra Pradesh	97
2. Assam	45
3. Bihar	637
4. Gujarat	4
5. Karnataka	1
6. Kerala	19
7. Madhya Pradesh	148
8. Maharashtra	89
9. Meghalaya	2
10. Tamil Nadu	2
11. Tripura	7
12. West Bengal	55
13. Chandigarh	2
14. Delhi	9
15. Goa	61
16. Pondicherry	3

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 \*1181
 

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## Use of Cellular Jail in Andaman as Prison

1597. SHRI BANWARI LAL BAIRWA : Will the Minister of HOME AFFAIRS be pleased to state ;

(a) whether the cellular jail in Andaman and Nicobar is now being used as a prison by the Government ; and

(b) whether the Government propose to declare it as monument of national importance and stop using it as prison ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) and (b). The entire cellular jail complex consisting of three wings and administrative building was declared as national memorial on 11th February, 1979 by the then Prime Minister Shri Mororji Desai. Wing No. 1 is being used as District Jail. A new jail complex is presently under construction and the District Jail will be shifted from Wing No. 1 of cellular complex to the new jail complex as soon as the construction is over.

## Take-Over of Empress Mill, Nagpur

1598. SHRI S.G. GHOLAP : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that the Empress Mill, Nagpur of Maharashtra has been taken over by Government and Union Government have promised to give 25 crore rupees for the same ; and

(b) if so, the financial aid given so far ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) and (b). The Maharashtra Government have nationalised M/s. Empress Mill, Nagpur and the Union Government have given Rs. 25.07 crores against advanced plan assistance for this purpose.

## Extent of Trade Deficit with EEC

1599. SHRI SRI HARI RAO : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that India's trade deficit with the European Economic Community (EEC) is 40 per cent of the